

ITEM NO.11

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 2792-2794/2023

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

ANUJ KUMAR ETC. ETC.

Respondent(s)

Date : 06-12-2023 These appeals were called on for hearing today.

For Appellant(s)

Mr. Sudeep Kumar, AOR
Ms. Ruplai, Adv.

For Respondent(s)

Mr. V Elangovan, Adv.
Ms. Anu Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent in Crl. A. No. 2792 & 2793/2023 and
Respondent No. 1 in Crl. A. No. 2794/2023 are duly
represented.

Await certificate of service in respect of respondent No.
2(in Crl. A. No. 2794/2023) from the High Court. Issue
reminder.

Original records have been received from the High Court
as well as Trial Court.

List again on 24.1.2024.

H. SHASHIDHARA SHETTY
Registrar